

Annexure-I

Name of the corporate debtor: TENNY JOSE LIMITED; Date of commencement of CIRP21.12.2021, List of creditors as on: 01.06.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted							Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in Co C	Amount of claim contained	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted																		
1	South Indian Bank	7/1/2022	31,98,23,188.58	31,98,23,188.58	Loan sanctioned under cash credit facility (CCO L), LC, TOD-Secure id*	NIL	NIL	NO	53.76	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	*Secured by primary security hypothecation charge on entire current assets of the company along with limits including the goods/receivables.

Adv. PRATHAP PILLAI

Indemnity Professional
M.com, LL.M.
Regd./Practising CA No. 00271-2021-22/13822
Mob. 9847727667
E-mail: prathap.pillai@gmail.com

2	State Bank Of India	6/1/2022	26,74,96,322.00	26,74,96,322.00	Loan sanctioned under cash Credit facility secured*	NIL	9,73,00,000 (Collateral Property in the name of Corporate guarantee)	NO	44.97	NIL	NIL	NIL	NIL	NIL	*Secured by Primary Security Hypothecation charge on entire current assets of the company along with limits including the goods/receivables
3	Kotak Mahindra Prime	28/01/2022	21,07,475.24	21,07,475.24	Financial Credit	NIL	NIL	NO	0.36	NIL	NIL	NIL	NIL	NIL	NIL
TOTAL			589,426,985.82	589,426,985.82											

Adv. PRATHAP PILLAI
M.com LL.M.
Insolvency Professional
IBBI/PA/003/ICAI/N/00311-2021-22/13822
Mob: 984777667
Email: prathap.pillai@prl.com

